FORM P10 LIST OF CLAIMS

(Under regulation 20 of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021)

As on April 29, 2024

(Amount in ₹)

Sl. No.	Category of creditor	Summ	ary of claims	Amount of		Remarks,
			•	contingent		if any
		No. of claims	Amount	claims		
Ι	II	III	IV	V	VI	VII
	Secured financial creditors belonging to any class of creditors				1	
	Unsecured financial creditors belonging to any class of creditors				2	
	Secured financial creditors (other than financial creditors belonging to any class of creditors)				3	
	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	4,50,48,304	-	4	
	Operational creditors (Workmen)				5	
6	Operational creditors (Employees)				6	
	Operational creditors (Government dues)				7	
	Operational creditors (other than Workmen, Employees and Government dues)		1,33,950	-	8	
	Other creditors, if any, (other than financial creditors and operational creditors)				9	
	Total	5	4,51,82,254	-		

Manish Jaju

Resolution Professional

Reg No: IBBI/IPA-001/IP-P00034/2016-17/10087

AFA Valid till 17th January 20245 AA1/10087/02/170125/106787

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Annexure-1

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of secured financial creditors belonging to any class of creditors

Sl.	Name	Identifi]	Details of		Amount	Amount	Re		
No.	of	cation		T	1		T	1	of	of any	ma
	credito	No.	Amount	Nature	Amount	Amou			continge	mutual	rks,
	r		of claim	of	covered	nt	related	voting	nt claim	dues,	if
				claim	by	covere	party.	share		that	any
					security	d by		in		may be	
					interest	guara		comm		set-off	
						ntee		ittee			
I	II	III	IV	\mathbf{V}	VI	VII	VIII	IX	X	XI	XII
1											
2											
3											

Annexure-2

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of unsecured financial creditors belonging to any class of creditors

		Identificati		D	etails of cl	laims		Amount	Amou	Remark
No .	of credit or	onNo.	Amou ntof claim	re of	Amount covered by Guarant ee	er related	% of voting share in committ ee	of continge ntclaim	nt of any mutua ldues, that may be set- off	s, if any
I	II	III	IV	V	VI	VII	VIII	IX	X	XI
1										
2										
3										

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.		Identif			Details	of claims		Amou	Amount	Remark	
No.	of	ication		T	T	T			nt of	of any	s, if any
	credit	No.	Amount	Nature	Amount	Amount	Whether	% of	contin	mutual	
	or		of claim	ofclaim	covered	covered	related	voting	gent	dues,	
					by	by	party.	share	claim	that	
					security	guarantee		in		may be	
					interest			comm		set-off	
								ittee			
I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
1											
2											
3											

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No	creditor	Iden tific atio nNo.	Amount of claim	Detail Natu re of claim	re of unt er voting				nt of any	Remar ks, if any
I	II	III	IV	V	VI	VII	VIII	IX	X	XI
1	Mr. Mahesh Gordhandas Garodia		4,10,40,598	Loan	_	Yes	NA	_	_	_
2	Mr. Nishant M. Garodia		19,25,271	Loan	_	Yes	NA	_	_	-
3	M/s Garodia Sons Pvt. Ltd.		1,22,197	Loan	_	Yes	NA	-	-	-
	M/s WZ Enterprises Private Limited		19,60,237	Loan	-	No	100%	-	-	-
	Total		4,50,48,304							

Annexure - 5

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of operational creditors (Workmen)

Sl.	Nameof	Identific		Detail	s of claims	S	Amount of	Amount	Remarks,
No.	workma	ationNo.		1	T		contingent	of any	ifany
	n			Nature	Whether	0	claim	mutual	
			ofclaim	of	related	sharein		dues,	
				Claim	party.	committee		that	
						, if		may be	
						applicable		set-off	
I	II	III	IV	V	VI	VII	VIII	IX	X
1									
2									
3									

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of operational creditors (Employees)

Sl. No	Name of employee	Identific ation No.		Detail	s of claim	S	Amount of	Amount of any mutual	Remarks , ifany
•			Amount ofclaim	Nature of claim	Whether related party.	% of voting share in committe e, if applicable	contingen tclaim	dues, that may be set- off	, ,
I	II	III	IV	V	VI	VII	VIII	IX	X
1									
2									
3									

Annexure - 7

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of operational creditors (Government dues)

Sl.	n	etails	οf		D	etails of	f claims		Δm	· ·	Remarks,
No	Go	vernn ganisa	nent		D	Ctails U	ount		if any		
	Depa Gove Identif Amoun Nature Amou Amount rt r i tof of nt covered ment nme cation claim Claim covere by d by guarante securit e				% of voting share in committee , if applicable		dues, that may be set-off				
I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
1											
2											
3											

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of operational creditors (Other than Workmen and Employees and Government dues)

	Name of creditor				Details	of claim			Amoun t of	Amount of any	
110.	creation	nNo.	Amou ntof claim	of claim	security	t covered	Whether related party.	% of voting share in comm ittee	conting ent claim	mutual dues, that maybe set-off	ks, if any
I	II	III	IV	V	VI	VII	VIII	IX	X	XI	XII
	M/s Makaran d M. Joshi & Co.		1,33,95 0	Operati onal Creditor	-	-	No	-	-	-	-
2											
3											

Name of the corporate debtor: Garodia Chemical Limited

Date of commencement of PPIRP: April 16, 2024 (Certified copy of the order received by

RP on April 22, 2024)

List of creditors as on: April 29, 2024

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.		Identifi cation		D	etails of o		Amount of		Remark s, if any	
	credito r		Amount of claim		covered by security	Amount covered by guarantee	related party.	continge nt claim	mutual dues, that may be	
_	***	TTT	TX 7	X 7	interest	YAT	XXXX	TX7	set- off	N/T
1	II	Ш	IV	V	VI	VII	VIII	IX	X	XI
1										
2										
3										